

Central Administrative Tribunal
Principal Bench: New Delhi

CF No. 346/2002 IN
OA No. 2159/2000

(22)

this the day of 7th October, 2002

Hon'ble Shri Govindan S.Tampi, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

① Shri Pappu Kumar,
S/o Shri Rati Lal Chaudhary, Shri Pali Lal Chaudhary ② *efm* *13/11/03*
R/o R2F Gali, No.2JA, Sadh Nagar,
Palam Colony,
New Delhi-110045.

② Shri Shivalaya Kumar Chaudhary,
S/o Shri Ram Prasad,
R/o I-24, Chingya Colony,
1 ARI, PUSA,
New Delhi-110012.

③ Shri Manoj,
S/o Shri Ram Sangam Tiwari, Shri Ram Sajan Rai ④ *efm* *13/11/03*
R/o I-51, Chidiya Colony,
IARI, PUSA,
New Delhi-110012.

④ Shri Laddu Kamte,
S/o Shri Singheshwar Kamate,
R/o I-316, Chidiya Colony, IARI,
PUSA,
New Delhi-110012. ...Petitioners
(By Advocate: None)

Versus

Dr.S.Nagarajan,
Director, Admn.
IARI, PUSA, New Delhi. ...Respondent.
(By Advocate: Shri N.S.Dalal)

ORDER(ORAL)

By Shri Shanker Raju, Member(J)

By an order dated 13.9.2001 though the OA was dismissed keeping in view the request of the applicants for incorporation of their names in the seniority list and direction had been given to the respondents to verify the facts including the names of the applicants in the seniority list. By a respondents' order dated 5.10.2002, learned counsel for the respondents submits that the applicants' names have been included in the seniority list and they would be re-engaged subject to availability of the vacancy.

2. Keeping in view of the above, the CP is dismissed. Notices are discharged.

S. Raju
(Shanker Raju)
Member (J)

/kd/

(Govindan S. Tampi)
Member (A)

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